

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:6514  
ANSWERED ON:06.05.2015  
ELECTRONIC MANUFACTURING CLUSTERS  
Karandlaje Km. Shobha

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has set up Greenfield and Brownfield Electronics Manufacturing Clusters (EMCs) in the country as highlighted in the National Policy on Electronics;
- (b) if so, the details thereof, State-wise along with the salient features of the scheme;
- (c) whether the Government provides financial support of upto 50 crore under the scheme to State Governments to set up an EMC; and
- (d) if so, the details thereof?

**Answer**

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (d): Government of India has notified Electronics Manufacturing Cluster (EMC) Scheme in October 2012 to provide support for creation of world-class infrastructure for attracting investments in the electronics manufacturing. The financial assistance for the projects in Greenfield Electronics Manufacturing Clusters is restricted to 50% of the project cost subject to a ceiling of Rs. 50 Crore for 100 acres of land. For larger areas, pro-rata ceiling applies. For lower extent, the extent of support is decided by the Steering Committee for Clusters (SCC) subject to the ceiling of Rs.50 Crore. For Brownfield Electronic Manufacturing Cluster, 75% of the cost of infrastructure, subject to a ceiling of 50 Crore is provided as grant. The assistance can be applied for by the developer of an electronics Manufacturing Cluster, either from Public sector or private sector.

As of now, Department of Electronics and Information Technology (DeitY) has accorded final approval to two (2) Greenfield Electronics Manufacturing Clusters and in-principle approval to fourteen (14) Greenfield Electronics Manufacturing Clusters and two (2) Common Facility Centers in Brownfield Electronics Manufacturing Clusters. The details of the EMCs, which have been accorded final and in-principle approval, are enclosed at Annexure.